

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**APPEAL No. 58 of 2012**

**Dated: 10<sup>th</sup> May, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Powergrid Corporation of India Ltd. ... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ....Respondent(s)**

Counsel for the Appellant(s): Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo

Counsel for the Respondent(s): -

**ORDER**

We have heard the learned counsel for the Appellant.

Post the matter on **31.05.2013 at 2.30 p.m.** In the meantime, the learned counsel for the Appellant is at liberty to file his comprehensive Written Submissions.

**(V.J. Talwar)**  
**Technical Member**  
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**(Justice M. Karpaga Vinayagam)**  
**Chairperson**